(d) A sum of Rs. 9,000 has been paid by NIDC to the officer as remuneration so far.

## Number of Directors required by the Board of NJ.D.O. Limited

1202. SHRI IBRAHIM

KALANIYA: SHRI

JAGJIT SINGH

ANAND: SHRI KHURSHED

ALAM

KHAN: SHRI PIARE LALL,

KUREEL

URF PIARE LALL

TALIB:

Will the Minister of INDUSTRY be pleased to state:

- (a) what is the 'number of Directors wno are required to be on the Board of the National Industrial Development corporation Limited:
- (b) what is the number of times when the strength of Directors have fallen below the requisite strength since the i'nception of the Corporation;
- (c) what is the number of Directors who are on the Board at present; and
- (d) the time since when Government have been trying to induct the required full 'number of Directors on the Board and what are the reasons for which Government bave not been able to achieve it so far?

MINISTER OF STATE IN THE THE **INDUSTRY MINISTRY** OF (SHRI **JAGDAMBI** PRASAD YADAV): (a) As determined by the President under Article 66(1) of the Articles of Association of the National Industrial Development Corporation Limited, the Corporation is required to have a minimum of three Directors on its Board of Directors.

- (b) There has been no occasion.
- (c) Three.
- (d) A proposal for strengthening the Board is under consideration of the Government.

## Inclusion of State Services of Sikkim in AH India Services

1203. SHRI LEONARD SOLOMAN
'SARANG: PROF. N. M.
KAMBLE: SHRI
HAREKRUSHNA
MALLICK: SHRI
DHANESHWAR
MAJHI: SHRI KHYOMO
LOTHA;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) by when the State Administrative Service of Sikkim which are to be included in the AH India Services are proposed to be completed;
- (b) by when the seniority list of the administrative service in the State already included in the All India Services will be fixed and completed;
- (c) what would be the fate of those officers who have been screened out whether they would be given subsequent chances; and
  - (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) 23 State Civil Service officers of Sikkim were appointed to the Indian Administrative Service cadre of Sikkim on the 8th March, 1978. An Indian police Servica cadre of Sikkim has ben constituted and various Indian Police Service rules [regulations are being amended to appoint State Police Service Officers to the Indian Police Service cadre at the initial constitution. An Indian Forest Service Cadre of Sikkim has also been constituted. The Government of Sikkim have furnished the service particulars of eligible State Forest Service Officers for adjudging their euitability for appointment to the Indian Forest Service cadre of Sikkim at the initial constitution. Steps are being taken to convene a meeting of the Selection Committee in consultation with the Union Public Service Commission

- (b) The principles to be adopted j for fixation of seniority of fhe Indian Administrative Service officers of Sikkim Cadre appointed at the initial constitution of the service under are examination in consultation with the Consultation Government of Sikkim. with the Union Public Service Com mission is also necessary. The senio rity of the officers already appointed to the service will be determined soon after these principles are finalised.
- (c) and (d) Those officers who have not been appointed at the initial constitution to the Indian Ad ministrative Service would be considered for appointment to the service in accordance with the provisions of the I.A.S. (Appointment by Promotion) Regulations, 1955.

## Exclusion of 'Stafistics' Paper in I.A.S. Examination

1204. SHRI NARASINGHA PRASAD NANDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 'Statistics" as an optional subject was included in the IAS examination previously;
- (b) whether it is also a fact the 'Statistics' subject has been excluded from the All India Services Examinations under the new scheme;
  - (c) if go, what are the reasons therefor;
- (d) whether it is a fact that a deputation has recently met he Chairman, UPSC for including the subject of statistics in the All India Services Examination under the new scheme:
- (e) if eo what the names 0f the persons in the deputation;

- (f) whether Government propose to include Statistics and also Operational Research as optional subjects in the said examination; and
- (g) if so what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c), (f) and (g) A Statement is enclosed.

(d) and (e) No deputation, as such, has met the Chairman, Union Public Service Commission recently, for including 'Statistics' in the new scheme of the Civil Services Examination and, therefore, the question of indicating the names of the persons in the delegation does not arise. However, some individuals occasionally represented to the Chairman, U.P.S.C. either in the form of letters or in their personal meetings with him in this resipect as they do usually in other matters.

## Statement

Statistics was one of the lower optional subjects under the old scheme of I.A.S. etc. Examination; in the new scheme it does not find place as a separate; subject but has been included in the Mathematics paper for the Main Examination. It is considered not feasible to include each and every subject taught in the Universities in the Civil Services Examination because of wide variety of subjects taught in colleges and universities. The Kothari Committee on Recruitment Policy and Selection Methods for appointment to All India and Central Services, Class I recommended as follows in this regard:—

"In drawing up the list of optional subjects for the Civil Services Examination we face a major problem. As discussed in Chap-